

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.1438/AHD/2016

निर्धारण वर्ष/Assessment Year: 2008-09

Thakorbhai Dayalbhai Patel, 318, Aahir Vas, Palanpor, Surat – 395 009. [PAN: CABPP 4137 N]	Vs.	The Income Tax Officer, Ward-2(3)(6), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितीकीओर से /Assessee by	Shri Mehul Patel – AR
राजस्वकीओर से /Revenue by	Mrs. Anupama Singla - Sr.DR

सुनवाई की तारीख/ Date of hearing:	22.02.2021
उद्घोषणा की तारीख/Pronouncement on:	22.02.2021

आदेश / O R D E R

PER PAWAN SINGH, JUDICIAL MEMEBER:

1. This appeal by Assessee is directed against the order of Id.Commissioner of Income Tax(Appeals)-1, Surat dated 21.03.2016 for assessment year (AY) 2008-09.
2. The appeal came up hearing on 22nd February 2021. The Ld.AR for the assessee already submitted an application dated 18.02.2021 for withdrawal of the appeal on the ground that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme–2020 and had already received Form-3, issued from the office of Principal Commissioner of Income Tax, Surat-1, dated 08.01.2021 copy of which is filed. The Ld. AR for the assessee stated in the said application that

the assessee shall pay the full and final demand as per undertaking given by assessee. The Ld. AR of assessee prayed for withdrawal of the appeal.

3. The Id.Departmental Representative Sr.DR appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn. Considering the submissions of the Ld. AR of the assessee, the assessee is allowed to withdraw his appeal. Resultantly, the appeal of the Assessee is dismissed as withdrawn.

Order pronounced on 22nd February 2021 at the time of hearing of appeal.

Sd/-
(Dr.ARJUN LAL SAINI)

(लेखा सदस्य/ACCOUNTANT MEMBER)

Sd/-
(PAWAN SINGH)

(न्यायिक सदस्य/JUDICIAL MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 22nd Feb 2021 /#SGR

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

/ / **TRUE COPY** / /

Assistant Registrar, Surat